MR. SPEAKER: Now, let the hon. Member sit down.

SHRI JYOTIRMOY BOSU: I am sitting down, Sir.

MR. SPEAKER: I have to ask him to sit down, because he is not sitting down himself.

SHRI JYOTIRMOY BOSU: You do not want me to come back elected next time it seems....

MR SPEAKER: He will be; but my experience is that those Members who spoke the most and put all the questions were not returned.

SHRI JYOTIRMOY BOSU: Because of the official machinery and the silver working

MR SPEAKER The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965".

The motion was adopted.

SHRI R. K. KHADILKAR: I introduce the Bill.

STATEMENT RE. PAYMENT OF (AMENDMENT) ORDIN-BONUS ANCE

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. of my KHADILKAR): On behalf colleague, Shri Balgovind Verma I lay on the Table and explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1972, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

13.16 hrs.

The Lok Sabha adjourned for Lunch till Afteen minutes past Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at twenty minutes past Fourteen of the Clack.

[MR. DEPUTY-SPEAKER- in the Chair?

DEPUTY-SPRAMER: Before MR. we resume discussion on the tisms on the agenda, the Minister of External Affairs wents to make an important statement.

STATEMENT RE. RELEASE OF INDIAN PRISONERS OF WAR BY PAKISTAN CAPTURED ON WEST-ERN FRONT

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): According to a broadcast of Radio Pakistan the Government of Pakistan are reported to have decided to release 617 Indian prisoners of war These prisoners of war were captured on the western front. Government of India have not received any official communication on this subject. It will that during the Simla be recalled Conference the Government of India had offered to release all the Pakistanı prisoners of war numbering 540 who had been captured on the western front, but the Government of Pakistan at that time did not show any interest in this offer. The Government of India reiterate their offer to release all those Pakistani prisoners of war who were captured on the western front.

14.21 hrs.

RE. SWEEPERS STRIKE IN DELHI भी बाहा भवाल (दक्तिण दिल्ली): उपाध्यक महोदय, दिल्ली हिन्दस्तान की

राजधानी है, एक महीने से यहां पर स्वीपसं स्ट्राइक चल रही है, शहर बिल्कल गन्दा हो रहा है, बाहर से लाखों भावमी रोज फेयर देखने के लिए भा रहे हैं लेकिन कार्पोरेशन इस मामले को तथ नहीं कर सका है। मैं होम मिनिस्टर से दरक्वस्ति करूगा कि यह साइक बत्म कराई जाये भीर मृनासिय हो तो कार्पोरेशन को तोड़ वें क्योंकि वह बिल्कुल कामियाब नहीं हो रहा है।

थी बीरेग्ड सिंह राम (महेन्त्रगढ) : वों दिन से विजली भी नहीं है एन डी एम सी एरिया में उसपर भी ऐक्शन लेना चाहिए।

SHRI S M BANERJEE (Kanpur) I request the Labour Minister and the Chief Commissioner Yesterday there was teargas against the sweepers May I request you to kindly convey our feelings to the hon Minister of Home Affairs to intervene in the natter and find out a settlement

श्री रामावतार मास्त्री (पटना) उपा श्री श्री ती मी श्रीपकी मार्फेत मिंचाई भीर विज्ञली मन्त्री का ध्यान नार्थ एवेन्यु के फूलंट नं० 93 से लेकर 216 में फल सर्व में बजे में श्री पार्लमेंट में श्री तक विज्ञली की रोणनी गुल है गत भर अवेरे में रहना पड़ा, उसकी श्रीर दिलाना चाहना हूं। हमने बार बार मिकायन की नार्थ एवेन्यु एक्वायरी श्रीफिस को, उन्होंने श्री बान की लेकिन कोई असर नहीं पड़ा ? श्रभी तक हम अवेरे में हैं। इसके बारे में जल्दी कार्यवाही करे ताकि अवेरा खत्म हो श्रीर विज्ञली सभी जगह था जाये।

DANDAVATE PROF MADHU (Rajapur) Though the sweeper population is not directly involved in the process of production if the city does not remain clean and healthy, it is likely that the health of the rest of the population such as industrial workers will be affected and to that extent our production equipment would be adversely affected I suggest that the Government should take note of this. I do not want to make any political capital out of this becau e the Jan Sangh is associated with this or that. Without bringing politics into picture, I would urge that the Government should act promptly and see that justice is done

THE MINISTER () PARLIAMENT ARY AFFAIRS AND AND TRANSPORT (SHRI RAJ BAHADUR) This is a matter which concerns the health and sanitation of the entire city, capital We do not want to make any political capital out of it we shall certain communicate to the Ministern concerned the feelings of the House expressed by many Members

12.24 hrs SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1972-73-contd

श्री नवल किशोर शर्मा (बौसा) उपाध्यक्ष महोदय, कल मैं निवेदन कर रहा था कि राजस्थान इस समय भयकर श्रकाल के दौर से गुजर रहा है। 26 जिलों में से 23 जिलो से भयकर धकाल की स्थिति है और राजस्थान के करीब करीब 25 हजार गाव इससे प्रभावित है। राजस्थान सरकार की दुर्भाग्य से जो मार्थिक स्थिति बन गई है उसकी श्रोर मैं वित्त मली महोदय का खाम तौर से ध्यान दिलाना चाहगा। राजस्थान पर करीब सात स्रो करोड का कर्जा है जिस पर धकेले ब्याज का भुगतान करीब-करीब 45 करोड का होता है। इस का परिणाम यह हो रहा है कि राजस्थान मे विकास का काम बिल्कुल बन्द हो गया है। वहा स्रकाल के कार्यों पर भी इस का कुप्रभाव पड रहा है। स्थिति यह है कि जो राजस्थान का पुराना फेमीन कोड है, जो ब्राज से पचास साल पहले बना या और जिस मे दुर्भाग्य से ग्राप ने परिवर्तन करने की बात सोची नहीं, उस के मुताबिक मजदरों के लिये मजदूरी का जो प्रावधान है वह एक रुपया, सवा रुपया और डेढ रूपया है। म्राप जानते हैं कि भाज एक, मवा या डेड रुपये में किसी